

Reservation policy for appointment through lateral entry

1518. SHRI RAVI PRAKASH VERMA: Will the PRIME MINISTER be pleased to state:

- (a) the details of officials who have been appointed in Group 'A' posts through lateral entry from private sector, till date;
- (b) the details of general, SC, ST and OBC candidates selected and appointed through lateral entry; and
- (c) the details of reservation policy adopted for appointment through lateral entry from private sector?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) to (c) Government has, from time to time, appointed some prominent persons for specific assignments in Government, keeping in view their specialized knowledge and expertise in the domain area.

Centralised data on category of persons appointed through lateral entry in Group 'A' post from private sector and reservations policy followed in each case is not maintained.

Union Public Service Commission has recommended nine candidates for appointment as Joint Secretary in nine identified Ministries/Departments. Appointment of these candidates are yet to be made.

Policy of lateral entry in bureaucracy

1519. SHRI G. C. CHANDRASHEKHAR: Will the PRIME MINISTER be pleased to state:

- (a) whether Government has introduced the policy of lateral entry in the bureaucracy;
- (b) if so, the details thereof including appointments made/proposed to be made under the policy;
- (c) whether such move without transparency would increase the unaccountability and nepotism in the system and demoralise civil servants; and
- (d) if so, the details thereof?